Declaration of Assets and Liabilities

Year 2020-2021

I, RANJAN KUMAR, Son/Daughter of GANESH PRASAD, aged 33 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Stenographer of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| N | r. 0. | Description | Self | Spouse Pratibha Kumari | Dependant-1 Pragya Ranjan | Dependant-2 | Dependant-3 Etc. Name |
|------|----------|--|---|---|--|-------------|--------------------------|
| 2 (| i) | Cash | Rs. 2000/- | Rs. 2000/- | NIL | NIL | |
| (i | | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I Saving A/c- Rs. 15000/- U.B.I. Saving A/c- Rs. 355/- | B. O. I. Saving A/c 1000/- | NIL | NIL | |
| (i | | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | |
|) (i | | Other financial institutions, NSS, Postal Savings, LIC Policies, etc. | Rs. 1000/- (Postal Saving) | NIL | 35000/- (Suknya Samridhi Yojna) | NIL | |
| (1 | v) | Motor Vehicles (details of make, etc.) | Splendor Plus (2019) | NIL | NIL | NIL | |
| (v | | Jewelry (give details of weight and value) | Gold-20 Gram Value-80000/- | Gold-100 Gram Value- Rs. 400000/- Silver-250 Gram Value- Rs. 15000/- | NIL | NIL | |
| (v | | Other assets, such as values of claims / interests | Home applainces- Rs. 20000/- | Home applainces- Rs. 30000/- | N.A. | N.A. | |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|---|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | 1.Mouja -Nauaaroop Khata No62,66,67 Khesra- 322,324,343 Area-1 acre 58 D, Value-400000/- 2.Mouja - Chero, Khata No 404, Khasra-165, Area-62 D, Value-160000/- | NIL | NIL | NIL | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | | NIL | NIL | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | |
| (iv) | Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | NIL. | NIL | NIL | |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | |

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I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|------------|--|--|--------------------------|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also | 2020-21 (NIL) | |
| | indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NoBKHPK9133L | , |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | |
| | (iv) Property Tax | NIL | |

C. Personal Detail

GPF/CPF/PRAN No. :- 110071286044

Gender :- M (M/F)

Date of Birth :- 15021988

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

Place: PATNA

Date: 18/02/2021

17-02-2021

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Larryon Kumors

Name of Employee : RANJAN KUMAR

Designation : STENOGRAPHER

Department : BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.